

Ajbun Bibi Vs New India Assurance Co. Ltd

Court: Jharkhand High Court

Date of Decision: Jan. 28, 2025

Hon'ble Judges: Gautam Kumar Choudhary, J

Bench: Single Bench

Advocate: Nikhil Ranjan, G.C. Jha, Rakhi Rani

Final Decision: Allowed

Judgement

Annual Income Rs.6586/-x12,Rs.79032/-

Annual dependency after deducting $\frac{1}{4}$ on the living

and personal expenses of the deceased",Rs.59274/-

Loss of dependency on taking a multiplier of 11,"Rs.59274/- \times 11 \bar{A} , = \bar{A} , Rs.

652014/-

Future Prospect @ 15%,Rs.97802/-

Conventional head,"Rs. 70,000/-

Total,"Rs. 8,19,816/-